

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH.

ORIGINAL APPLICATION NO.: 657 OF 1999.

Dated this Friday, the 30th day of July, 1999.

CORAM : Hon'ble Shri Justice R. G. Vaidyanatha, Vice-Chairman.

Hon'ble Shri B. N. Bahadur, Member (A).

Karpurapu Varu Prasadarao,
Residing at -
12, Mukund Apartments,
Gandharva Nagari,
Nashik Road - 422 101. ... Applicant.

(In person).

VERSUS.

1. Union of India through
The General Manager
India Security Press,
Nashik Road - 422 101.
2. The General Manager,
Currency Note Press,
Nashik Road - 422 101. ... Respondents.

(None).

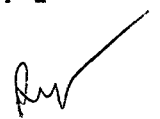
O R D E R (ORAL)

PER : Shri R. G. Vaidyanatha, Vice-Chairman.

This is an application filed by the applicant under Section 19 of the Administrative Tribunals Act. We have heard the applicant who appeared in person.

2. The applicant's grievance is that for a half day's casual leave on 19.05.1998 he had given two applications, one on


... 2




22.12.1998 and another on 27.02.1999 but no orders are passed by the administration. His second grievance is that he had given leave applications for 12.04.1999, 19.04.1999 and 29.04.1999 but no orders are passed and casual leave not granted to the applicant.

3. After hearing the applicant and perusing the material on record, we do not find any case is made out for admitting the O.A. Grant of casual leave is at the discretion of the competent authority. It is not a matter which ^{can be} ~~is~~ subject to appeal or subject to judicial review by this Tribunal. If the applicant is aggrieved by the order of the competent authority regarding sanction of leave or refusal, he may make a representation to a still higher officer. Therefore, this is not a fit case calling for admission in this Tribunal. However, we only observe that the competent authority may consider the application given by the applicant and pass appropriate orders as per rules.

4. The O.A. is disposed of accordingly. No order as to costs.


(B. N. BAHADUR)
MEMBER(A)


(R. G. VAIDYANATHA)
VICE-CHAIRMAN